Suppl. List VC Sr. No. 02

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG- Crlm No. 26-A/2020 EMG Bail Appl. No. 32-A/2020

Khurshid Ahmad Wani

... Petitioner(s)

Through: - Mr. Imtiyaz Ahmad Sofi,

Advocate (On video conference

from his residence)

V/s

UT of J&K & Ors.

....Respondents(s)

Through: - Mr. B. A. Dar, Sr. AAG

Ph. No. 9906544708 (on voice

call from his office)

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge

ORDER 13.05.2020

This matter is taken up through Video-conferencing. While learned counsel appearing for the petitioner has been provided the link and made submissions on Vidyo Desktop, the learned counsel appearing for the respondents made submissions through voice call from his office.

In the instant case, petitioner seeks bail in FIR No. 03/2020 Police Station, Sumbal registered under Sections 8/22 and 29 NDPS Act.

Notice, waived by Mr. B. A. Dar, learned Sr. AAG on behalf of respondents. He seeks and is granted one weeks' time to file objections.

List this matter on 20.05.2020.

Registry to send copy of this order to learned counsel for the parties through e-mail.

SD/-

(Ali Mohammad Magrey) Judge

Srinagar 13.05.2020 Mohammad Yasin Dar